

Title: Introduction of Central Sales Tax (Amendment) Bill, 2001.

12.09 hrs.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Central Sales Tax Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Sales Tax Act, 1956. "

The motion was adopted.

SHRI YASHWANT SINHA: I introduce** the Bill.

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**Introduced with the recommendation of the President.